

RBI has further reported that the allotment of centres to banks is generally made on the basis of lists of identified centres received from the State Governments as per the norms laid down in the Policy and not on the basis of proposals submitted by individual banks. The centres submitted by SBI were not considered for allotment as they

were either not identified or though identified did not conform to the Policy norms. PNB was allotted some of the above centres as they were included in the list of identified centres and were conforming to the norms. District-wise names of these centres and date of opening the branches are indicated below:—

<i>Name of centre</i>	<i>Name of District</i>	<i>Date of opening the branch</i>
1	2	3
Nalti	Hamirpur	28.11.1987
Bankhandi	Kangra	28.3.1987
Sansarpur Terrace	Kangra	30.10.1987
Ghallour	Kangra	24.12.1987
Sandhol	Mandi	11.12.1987
Behdal	Una	12.9.1988

#### **Restoration of Shimla Mail**

3230. PROF. NARAIN CHAND PARASHAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether any representation has been received by the Railways for the restoration of Shimla Mail, which used to provide a link between Kalka and Amritsar/Patankot; and

(b) if so, the likely date by which the train would be restored keeping in view the hardships caused to the people of Himachal Pradesh, Chandigarh, Haryana, Punjab and J & K travelling from the extreme districts of one of State to another?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MAHARIP PRASAD): (a) Yes Sir

(b) Presently not feasible.

**Opening of Extension Counter of SBI on the Campus of Regional Engineering College, Hamirpur In Himachal Pradesh**

3231. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has allotted a licence for opening an Extension Counter of the State Bank of India on the Campus of the Regional Engineering College Hamirpur, Himachal Pradesh;

(b) if so, the date on which the licence has been allotted and the likely date by which the Extension Counter would be opened; and

(c) if not, the reasons for delay and the

likely date by which the licence would be given and the Extension Counter opened?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Reserve Bank of India (RBI) has reported that it has approved the proposal of State Bank of India (SBI) to open an extension counter in the campus of Regional Engineering College, Hamirpur, Himachal Pradesh. RBI has already advised its Regional Office to issue necessary licence to SBI.

#### Import Licences for Potassium Penicillin V

3232. DR. KRUPASINDHU BHOI: Will the Minister of COMMERCE be pleased to state:

(a) the names of units issued import licence for Potassium Penicillin V first crystal during 1988-89;

(b) whether a technical inspection in this regard was undertaken by a public sector undertaking;

(c) if so, the details thereof;

(d) whether these units imported further quantity of enzyme in 1988-89 after the technical inspection; and

(e) if so the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P.R. DASMUNSI): (a) M/s. Jagsonpal Pharmaceuticals Ltd., a small scale unit, has been granted import licence during 1988-89 to the extent of 75 MMU for import of Penicillin V first Crystal, to meet 6 months requirements.

(b) and (c). An inspection of the plant of M/s. Jagsonpal Pharmaceuticals Ltd., was arranged by the Department of Chemicals & Petrochemicals through a technologist of Indian Drugs and Pharmaceuticals Ltd. (IDPL). The salient features of the inspection report dated 6.11.1988 submitted by IDPL are as under:—

i) M/s. Jagsonpal have adopted Penicillin V acylase supplied by NOVO Industry of Denmark (trade name semacy lase TM); who provide details of the plant and equipment required for the use of their enzyme. The plant has been fabricated under the advice of Dr. Sarkar and Dr. Ramachandran of IIT, Delhi. The plant was closed at the time of the visit and was scheduled to re-open after Diwali holidays.

ii) With some changes and adjustments the plant can certainly be changed over to Penicillin G aculase use. However, since they already have stock of NOVO Penicillin V acylase they will require Penicillin V until the present batch of enzyme is used up.

(d) and (e). Government have no such information.

#### Government Expenditure

3236. SHRI KAMLA PRASAD SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether Government propose to give up some anti-poverty schemes as a measure to curtail Government expenditure; and

(b) if so, the details thereof and the anti-